

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

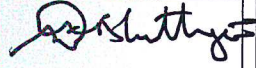
**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.02.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 60/7/HDB/2020
NAME OF THE COMPANY	Kasani Hotels & Resorts Pvt Ltd
NAME OF THE PETITIONER(S)	Syndicate Bank
NAME OF THE RESPONDENT(S)	Kasani Hotels & Resorts Pvt Ltd
UNDER SECTION	7 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dishit Bhattacharjee	Adv	994 99 36671	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kaishash Nath P.S.S.	Advocate		

**ORDER**

Counsel for the Petitioner present and filed proof of service of notice to the Respondent. Mr. G.Bhupesh, counsel appeared for the Respondent and prayed time for filing vakalat and counter. At his request, time is enlarged. Put up the matter on 24.02.2020.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**

Rk